

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**STARRED QUESTION NO.\*347**

**TO BE ANSWERED ON FRIDAY THE 10<sup>TH</sup> AUGUST, 2018**  
**SHRAVANA 19, 1940 (SAKA)**

**CUSTOMS DUTIES ON IMPORTED GOODS**

**\*347. SHRI KAMAL NATH:  
SHRI JYOTIRADITYA M. SCINDIA:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government has increased customs duties on several goods imported from the United States (US) including farm products and industrial goods;

(b) if so, the details thereof;

(c) whether the increase of customs duties on goods imported from US will have an adverse impact on the economy;

(d) if so, the details thereof including the extent to which the common man is likely to be affected along with the reaction of the eminent economists/experts on said increase of customs duties; and

(e) the corrective steps taken/ proposed to be taken by the Government in this regard?

**ANSWER**

**MINISTRY OF FINANCE**  
**(SHRI PIYUSH GOYAL)**

**(a), (b), (c), (d) and (e):** A statement is placed on the Table of the House.

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**Statement to be laid by the Minister of Finance for the answer to Parts (a) to (e) of starred question \*347 of Lok Sabha due for reply on the 10<sup>th</sup> of August, 2018 regarding “Customs Duties on Imported Goods”**

(a) The basic customs duties is proposed to be increased on specified 29 category of goods imported from the United States (US) with effect from the 18<sup>th</sup> September, 2018. The list of these goods is at Annexure I.

(b) USA has imposed a global tariff of 25% on all steel and a global tariff of 10% on Aluminium which came into effect from 23<sup>rd</sup> March, 2018. India had taken up the issue of exemption from tariffs levied on steel and aluminium with United States and in the absence of a response, India issued notifications on 20<sup>th</sup> June, 2018 for imposing retaliatory tariffs on 29 products originating from the United States with effect from 4th August, 2018. However, as the discussions with USA are now ongoing therefore, it has been decided to extend the effective date of imposing the retaliatory tariffs to 18<sup>th</sup> September, 2018.

(c) No major impact on Indian economy, foreseen at this stage due to the retaliatory tariffs on 29 products imported from U.S.

(d) and (e) Does not arise in view of (c) above.

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**ANNEXURE-I**

S. No.	HS Code	Commodity	Additional Duty
1	5119911	artemia	10
2	7132000	chickpeas (garbanzos) dried and shelled	10
3	7134000	lentils (mosur),dried and shelled	10
4	8021100	almonds fresh or dried in shell	20
5	8021200	shelled almonds fresh or dried	20
6	8023100	walnuts fresh or dried in shell	20
7	8081000	apples fresh	25
8	28092010	phosphoric acid	15
9	28100020	boric acid	10
10	38220090	others-diagnostic reagents	10
11	38249990	other-binders for foundry moulds	10
12	72101210	OTS/MR type-flat rolled products of thickness >600 mm	15
13	72101290	other plates, sheets, strips	15
14	72191200	hot-rolled products in coils of thickness $\geq$ 4.75 mm but<10 mm	15
15	72191300	hot-rolled products in coils of thickness $\geq$ 3 mm but< 4.75 mm	15
16	72192190	Other nickel chrome austenitic type not elsewhere specified	15
17	72199090	other sheets and plates not elsewhere specified	15
18	72251100	flat-rolled products of silicon electrical steel grain oriented	15
19	73072900	other fittings of stainless steel	15
20	73079990	non-galvanised tubes and pipe fittings of iron and steel	15
21	73089090	other structure and parts of structures of iron and steel(excluding floating structures)	15
22	73102990	others-tanks and drums etc.	15
23	73181500	other screws and bolts win with nuts or washers threaded	15
24	73181600	threaded nuts	15
25	73182990	other non-threaded articles not elsewhere specified	15
26	73209090	others of other springs of iron/steel	15
27	73259999	other cast articles of iron or steel not elsewhere specified	15
28	73261990	other forged or stamped articles of iron and steel but not further worked	15
29	73269099	other articles of iron/steel not elsewhere specified	15